CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

OA No.1599/1999

New Delhi, this the 19th day of the February, 2001

HON'BLE SHRI KULDIP SINGH, MEMBER (J) HON'BLE SHRI S.A.T. RIZVI, MEMBER (A)

Shri S.P. Arora
S/o Late Shri Ramji Dass
H.No.6712/A, Nabi Karim,
New Delhi-110055.

.. Applicant

(By Advocates: Shri P.M. Ahlawat)

VERSUS

NCT of Delhi through:
1. The Chief Secretary,
Govt. of NCT of Delhi,
5, Sham Nath Marg, Delhi -110054.

- 2. The Secretary (Services)
 Govt. of NCT of Delhi.,
 5, Sham Nath Marg, Delhi -110054.
- 3. Smt. Kanta Sharma
 Head Clerk
 Sarvodya Kanya Vidyalaya,
 Delhi Sarai Rohilla,
 Karol Bagh, New Delhi-110005.

. Respondents

(By Advocate: Shri Rajinder Pandita)

ORDER (ORAL)

By SHRI KULDIP SINGH, MEMBER (J):

Learned counsel for the applicant submits that he does not wish to press this OA and wants to withdraw this case.

2. In the circumstances, the OA is dismissed as withrawn. No costs.

(S.A.T. RIZVI) MEMBER (A)

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(KULDIP SINGH)
_MEMBER (J)

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